

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI

ORDER

The following Personal Assistants are hereby detained and directed to work with the officers/ court mentioned against their names for National Lok Adalat on 14.05.2022 (Second Saturday) at Tis Hazari Courts, Delhi:-

Sl. No.	Name of the Official	Place of Posting	Work with
1.	Ms. Sakshi Jain EC- 78216080	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	Sh. Gaurav Sharma, Ld MM -05 , Central District, Tis Hazari Courts, Delhi
2.	Sh. Sandeep Rajwar S/o Sh. Puran Singh Rajwar	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	Ms. Preeti Rajoria, MM (NI Act), Digital Court-03, Tis Hazari Courts, Delhi

Note: Non-compliance of the order/immediately proceeding on leave shall be considered deliberate insubordination and the Officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules

8
13.5.22

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

Dated, Delhi the 13 MAY 2022

No. 35690-702 /Admn-I/P & T/HQs/2022

Copy forwarded for information and necessary action to:-

1. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
2. The Secretary, DLSA (Central), Tis Hazari Courts, Delhi.
3. The Officer In-charge, Accounts Branch (Central), Tis Hazari Courts, Delhi.
4. The Administrative Officer (Judl.), Administration Branch-1 / Computer Branch, Central, Tis Hazari Courts, Delhi.
5. The Personal Office of the undersigned.
6. The Officials concerned.
7. The Dealing Assistant, Layers Seat, Computer Branch, Central, THC, Delhi.
8. The PRO/APRO, Tis Hazari Courts, Delhi.
9. The Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI
94